

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GITANJALI GEMS LTD Date of Commencement of Liquidation: 07-02-2024; List of Stakeholders as on Date: 08-03-2024; Name of IP: Mr. Santanu T Ray; Process Number: 1; Last 5 digit of registration number: 11055

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	25	251824021441.66	25	251124004073.84		700017368.82		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	103	33108196.00	103	17135579.08		15972616.92		Annexure 5
6	Operational creditors (Employees)	77	39558479.00	77	18221104.08		21337374.92		Annexure 6
7	Operational creditors (Government Dues)	9	138517551920.00	9	138516569908.00		982012.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	583546757.15	14	573877134.15		3639623.00		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		228	390997786793.81006	228	390249807799.15		741948995.66		